

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.04.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1012 of 2022 in Comp. App. (AT) (Ins) No. 896 of 2021	Whispering Towers Flat Owners Welfare Association Vs. Abhay Narayan Manudhane (Resolution Professional) & Ors.	Soumya Roop Sanyal	Shadab Jain

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 385 of 2022	Vidya Shanker Shukla Vs. V C Patel & Co & Ors.	Aaditya Pande	
3.	Comp. App. (AT) (Ins) No. 386 of 2022	SPBP Holding Pvt. Ltd. Shareholder of Aryavrat Trading Pvt. Ltd. Vs. Dena Bank & Anr.	Aastha Mehta	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**